स्वीकृति दे दी है। इस में कोई अतिरिक्त खर्च नहीं आयेगा।

(ख) जे-10 सेक्शन पहले 9 अप/8 डाउन ट्रेनों पर काम कर रहा था, 7 अप/8 डाउन ट्रेनों पर नहीं। रेलवे की कठिनाइयों को देखते हुए बाद में इसे 9 अप/8 डाउन से 9 अप/10 डाउन में अन्तरित कर दिया गया था।

(ग) और (घ).- जे 10 सेक्शन (फुलेरा—मेड़ता रोड) को 9 अप/10 डाउन ट्रेनों के बदले में जैसा कि इस समय है, 7 अप/8 डाउन ट्रेनों के साथ जोड़ने और इसकी गश्त का मड़ता रोड से जोधपुर तक विस्तार करने से जयपुर की डाक ले जाने के लिए फुलेरा-जयपुर के बीच एक नया आर०एम० एस० सेक्शन खोलना पड़ेगा और इस पर अतिरिक्त खर्च आएगा। इससे कर्मचारियों को एक डिवीजन में स्थानान्तरित करना पड़ेगा जिसके फलस्वरूप कर्मचारियों को कठिनाइयों का सामना करना पड़ेगा।

आयुर्वेद रत्न डिग्रियां

2726. श्री बालीवा देसाई : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) हिन्दी साहित्य सम्मेलन, प्रयाग की आयुर्वेद रत्न डिग्री को आयुर्वेदिक चिकित्सा पद्धति के अन्तर्गत अध्ययन करने के लिए पंजीकरण कराने के प्रयोजन हेतु किन-किन राज्यों में मान्यता दी गई है;

(ख) किन-किन राज्यों ने यह मान्यता समाप्त कर दी है और कब से; और

(ग) यह सुनिश्चित करने के लिए सरकार ने क्या कार्यवाही की है कि उक्त डिग्री को सभी राज्यों में मान्यता दी जाये?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) : (क) और (ख). दादरा और नगर हवेली के संघ शासित प्रशासन ने सूचित किया है कि वहां पर कोई मेडिकल कालेज अथवा परिषद् नहीं है। शेष राज्यों और संघ शासित क्षेत्रों से सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

(ग) हिन्दी साहित्य सम्मेलन की 1931 तथा 1967 के बीच दी गई "आयुर्वेद रत्न" की अर्हता भारतीय चिकित्सा की केन्द्रीय परिषद् अधिनियम, 1970 के अन्तर्गत मान्य अर्हताओं की दूसरी अनुसूची में पहले से ही शामिल है। सन् 1967 के बाद प्रदान की गई अर्हता को भारतीय चिकित्सा केन्द्रीय परिषद् अधिनियम के प्रयोजनों के लिए मान्यता नहीं दी गई है। यदि यह संस्था भारतीय चिकित्सा केन्द्रीय परिषद् द्वारा निर्धारित पाठ्य चर्या के अनुसार नियमित रूप से शिक्षा देगी तो उस संस्था द्वारा दी जाने वाली इस अर्हता को इस अधिनियम के अन्तर्गत मान्यता दी जाएगी।

New Policy for opening of Post Offices

2727. SHRI A. ASOKARAJ: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have formed any new policy or plan to open new post offices;

(b) if so, the details of the new policy; and

(c) how many villages would get benefit by the new scheme?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes, Sir.

(b) As detailed in the statement.

(c) As the opening of a post office depends on several factors, including anticipated income, population of the village, as well as distance of the village from the existing post offices and as these factors vary from time to time, the exact number of villages likely to get the benefit of the new policy can not be ascertained. The

new Policy is however, more favourable to backward, hilly and Tribal areas.

NEW NORMS FOR OPENING OF POST OFFICES IN RURAL AREAS

Post Offices to be opened in rural areas have now been classified into two main categories:—

(1) Post Offices in normal rural areas; and

(2) Post Offices in hilly, tribal and backward areas.

(1) *Post Offices in normal rural areas:*

(i) Post Offices in gram-panchayat villages may be opened subject to the following conditions:—

(a) There is no other post office within the radius of 3 Kms. from the proposed post office; and

(b) The proposed post office is expected to yield income to the extant of atleast 25 per cent of its estimated cost.

(ii) Post Offices in non gram-panchayat villages may be opened subject to the following conditions:—

(a) The population of the village should be 2,000 or more;

(b) There is no other post office within the radius of 3 Kms. from the proposed office; and

(c) The post office is expected to yield income to the extent of atleast 25 per cent of its estimated cost.

(2) *Post Offices in hilly, tribal and backward areas:*

(i) Post Offices in gram-panchayat villages may be opened subject to the following conditions:—

(a) There is no other post office within the radius of 3 Kms. from the proposed post office; and

(b) The proposed post office is expected to yield income to the extent of atleast 10 per cent of its estimated cost.

(ii) Post Offices in non gram-panchayat villages may be opened subject to the following condition—

(a) The village should have a population of 1,000 or more;

(b) There should not be another post office within the radius of 3 Kms. from the proposed post office; and

(c) The proposed post office is expected to yield income to the extent of atleast 10 per cent of its estimated cost.

3. Notwithstanding the above, the Postmasters General are hereby empowered to relax (in consultation with the Internal Financial Adviser) any of the above cited norms in 10 per cent of the cases in opening of post offices every year.

4. The minimum guaranteed revenue/income will continue to be calculated according to the existing formula.

5. These new norms are operative from the date of issue *i.e.* August, 1978.

Community Health Workers

2728. SHRI A. ASOKARAJ:

SHRI RAJKESHAR SINGH:

SHRI MANORANJAN BHAKTA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the objective of the community Health Workers Scheme;

(b) in how many Primary Health Centres, the Community Health Workers Scheme was launched on Gandhi Jayanti Day;

(c) whether Government have extended this scheme in more centres from this year; and